

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1596
ANSWERED ON:21.08.2012
UNDERWEIGHING OF SUGARCANE
Devappa Anna Shri Shetti Raju Alias

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has received any complaints regarding underweighing of sugarcane by the sugar mills at the time of procurement of sugarcane from the farmers;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government proposes to set up independent weighing centres to prevent exploitation of the farmers; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) and (b): The Central Government has not received any complaint regarding under-weighing by sugar mills during procurement of sugarcane from the farmers in the current sugar season 2011-12. However, the Governments of Uttar Pradesh, Maharashtra and Tamil Nadu have reported that there have been cases of such nature and after investigation, action is taken as per law.
- (c) and (d): No such proposal is under consideration of the Government at present. Weighing of commodities including sugarcane is governed by the statutory provisions of the Legal Metrology Act, 2009.